

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW-202-2020

Goa Foundation ... Petitioners

Versus

GCZMA & Ors. ... Respondents

Ms. Norma Alvares with Ms. Anamika Gode, Advocates for the petitioners.

Mr. D. Pangam, Advocate General along with Ms. Maria Correia, Additional Government Advocate for Respondents No.1 to 3.

Mr. Pravin Faldessai, Additional Solicitor General for Respondent No.4.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 16th December, 2020

P.C.

Stand over to 11.01.2021 now that we are informed that the pleadings are complete.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.